

of People Act, the trial shall be concluded as speedily and expeditiously as may be possible and in no case later than one year from the date of the framing of charge. In such cases, as far as possible, the trial shall be conducted on a day-to-day basis. Pursuant to above directions of Supreme Court, an Advisory on Fast-Tracking of Criminal Trials against sitting MLAs and MPs had been issued by the Ministry of Home Affairs on 24.06.2014 to all States/UTs to take steps for ensuring the compliance of the directions of the Supreme Court.

Infrastructure facilities for judiciary in Maharashtra

†1702. SHRI NARAYAN RANE: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether Government has implemented the Centrally Sponsored Scheme for development of infrastructure facilities for the judiciary in the districts of Konkan region of Maharashtra;

(b) if so, the details thereof;

(c) the details of funds allocated/ released/spent by Government on the districts of Konkan region of Maharashtra under the said programme during the last three years; and

(d) the reforms brought in judicial structure in Konkan region of Maharashtra till date and the details thereof?

THE MINISTER OF LAW AND JUSTICE (SHRI RAVI SHANKAR PRASAD): (a) to (c) The Union Government has been implementing a Centrally Sponsored Scheme for Development of Infrastructure Facilities for Judiciary by providing financial assistance to all State Governments/UTs including in the district of Konkan region in Maharashtra. In respect of Maharashtra, the prescribed fund sharing pattern between Centre and the State is 60:40. The Scheme is being implemented since 1993-94. It covers the construction of court buildings and residential accommodations for Judicial Officers of District and Subordinate Judiciary. Till date, Central Government has sanctioned ₹ 7,453 crore to States/UTs since the inception of the Scheme. Out of this, ₹ 680.84 crore has been sanctioned to the State Government of Maharashtra. As per information made available by the State Government of Maharashtra, the scheme is being implemented in Konkan region covering the districts of Mumbai, Thane, Raigad, Ratnagiri and Sindhudurg. The

†Original notice of the question was received in Hindi.

list of Works and funds spent on the work in last three years is given in the Statement (See below).

(d) As per information made available by the Government of Maharashtra, the following Courts have been established in Konkan Region till date:—

- (i) Civil Court (S.D.) established in Khed, Dist Ratnagiri
- (ii) District and Additional Session Court established at Raigad, Dist Raigad
- (iii) District and Additional Session Court established at Chiplun, Dist Ratnagiri
- (iv) Family Court established at Raigad-Alibaug
- (v) Three Additional Courts of District Judge cadre established at Thane (Thane), Palghar (Vasai), Raigad-Alibaug (Mangaon) and one Court of Civil Judge, Senior Division at Mumbai (CMM).
- (vi) Four Fast Track Courts of District Judge cadre established at Thane (Kalyan-1 and Thane-1), Ratnagiri and Mumbai and Two Fast Track Courts of Civil Judge, Senior Division cadre established at Thane (Kalyan) and Raigad Alibaug (Panvel).

Statement

List of works and funds spent on the work in the last three years

(₹ in Thousand)

Sl. No.	Name of Work	District	Allocated Amount	Amount Spent on work
1	2	3	4	5
Court Building				
1.	Construction of family court building (Stilt+11) at Bandra, Mumbai	Mumbai	814828	321714
2.	Construction of Court Building at Kannamwar Nagar, Vikhroli, Mumbai.	Mumbai	435098	145481

1	2	3	4	5
3.	Renovation work including sitting arrangement, Electrical Work & Furniture etc. at Third floor of Gokuldas Tejpal Hospital, Campus Fort, Mumbai.	Mumbai	40896	29966
4.	Construction of additional third floor on the existing court building at Kurla, Mumbai.	Mumbai	31881	22293
5.	Addition & alteration to Court No.35 for children court in City Civil and Sessions Court Building at Mumbai.	Mumbai	2353	2350
6.	Construction of new Court building (G+17) after demolishing existing court building at Mazgaon, Mumbai	Mumbai	3870000	1399304
7.	Development of plot reserved for Chief Metropolitan Magistrate and construction of compound wall at Malwani, Taluka Borivali, Mumbai	Mumbai	12651	84035
8.	Renovation of Fast Tract court buiding at Shivdi Dist. Mumbai	Mumbai	80221	49055
9.	Construction of New Court Building at Dadar Mumbai (Gr+12)	Mumbai	66090	New Work
10.	Construction of Bldg of Maharashtra Judicial academy and Mediation Centre and Training Instt at Uttan, Dist. Thane	Thane	686555	853625
11.	Construction of court building at Wada, Dist. Thane	Thane	26532	28881
12.	Construction of court building at Shahapur, Dist. Thane	Thane	42645	54918
13.	Construction of additional 2 floor above the Fast-track Court Building at Kalyan, Dist. Thane.	Thane	27106	27106

1	2	3	4	5
14.	Construction of Court building (Stilt +6) at C.B.D. Belapur New Mumbai,	Thane	280702	280830
15.	Construction of Civil & Session Court Building (G+3) at Mira-Bayandar, District Thane.	Thane	124882	89737
16.	Construction of Court Building at Jawhar, Dist. Thane.	Thane	32741	27350
17.	Construction of extention court building (G+2) at Palghar, Dist. Thane.	Thane	36859	28642
18.	Construction of compound wall for land acquired for Court Bldg. & Resi. Quarter for Judges at Shahapur, Dist. Thane	Thane	9223	7800
19.	Construction of additional work of court building (Stilt+6) at C.B.D. Belapur, Navi Mumbai. (Phase-2)	Thane	279819	97593
20.	Renovation & buitification of Maharashtra Judicial Academy at Uttan, Dist. Thane	Thane	11498	9662
21.	Furniture works in the new Court Building at Wada, Dist. Thane	Thane	8625	4528
22.	Construction of new court building at Bhiwandi, Dist. Thane	Thane	381570	47785
23.	Construction of new court building (Basement+Stilt+ 10 floors) in the compound of district court Thane	Thane	747981	4157
24.	Construction of additional work in the compound of the court building, vada Dist. Palghar	Thane	7687	2890
25.	Construction of new court building (G+3) at Achole, Tal.Vasai, Dist. Thane	Thane	363106	0
26.	Renovation of district court buiding Dist Thane	Thane	32948	24365

1	2	3	4	5
27.	Constrction of court building at chikhloli, Dist. Thane	Thane	190080	47299
28.	Construction of court extension building at Mangaon, Dist. Raigad.	Raigad	6311	6938
29.	Construction of 4 Court Room & Bar Room in the premises of District & Session Court at Alibag, Dist. Raigad	Raigad	14111	14502
30.	Construction of Court building (G+1) at Panvel, Dist. Raigad-Alibaug	Raigad	119950	70910
31.	Construction of Compound wall for court building at pali Dist. Raigad	Raigad	4302	4416
32.	Construction of Compound wall for court building at roha Dist. Raigad	Raigad	1704	1614
33.	Construction of court building at Rajapur, Dist. Ratnagiri	Ratnagiri	40170	20139
34.	Construction of court building at Dapoli, Dist. Ratnagiri	Ratnagiri	33158	16980
35.	Construction of Court Building at Deorukh, Dist. Ratnagiri	Ratnagiri	31941	23750
36.	Construction of Ext. Court Building in the premises of District Court Ratnagiri	Ratnagiri	170269	170269
37.	Construction of Civil & Session Court building at Guhagar, Dist. Ratnagiri	Ratnagiri	49105	49072
38.	Construction of compound wall, internal roads and providing furniture to the court building at Guhagar, Dist. Ratnagiri	Ratnagiri	24501	4466
39.	Providing Furniture for New Court Building ar Ratnagiri	Ratnagiri	31394	22217
Resi. Quarters & others				
1.	Construction of 2 Residential Quarter for Civil Judge, J.D. at Shahapur, Dist. Thane.	Thane	3641	3641

1	2	3	4	5
2.	Construction of 20 Residential Quarters for Judicial Officers at C.B.D. Belapur, Navi Mumbai, Dist. Thane. (Dec, 2012) (Revised A.A.)	Thane	98927	77805
3.	Construction of 6 residential quarters for Judicial officers at Ghodbunder, Mira-Bhayender, Dist. Thane. (July,	Thane	14273	15483
4.	Construction of 12 residential quarters for judicial officers at Vasai, Dist Thane (July, 2015)	Thane	49972	4347
5.	Furniture and repairs works for 3 quarters Type 6 of Director and Joint Director of Maharashtra Judicial Academy and Indian Mediation Centre & Training Institute at Juan, Dist. Thane	Thane	9234	5342
6.	Construction of additional work in the compound of the residential quarter building, vada Dist. Palghar (July-2017)	Thane	2524	2498
7.	Construction of Residential Quarter for Civil Judge.J.D. at Pali-Sudhagad. Dist. Raigad (March 2011)	Raigad	1836	2000
8.	Construction of 8 residential quarters for Judicial Officers at Panvel, District Raigad. (March, 2013)	Raigad	21405	11263
9.	Construction of residential quarter for Civil Judge (J.D.) at Panvel Alibaug, Dist. Raigad (Dec-2017)	Raigad	8214	3043
10.	Construction of Compound Wall for residential quarter of judge at Pali	Raigad	1723	1723